

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4458

ANSWERED ON:22.04.2013

GREEN HOTEL GUIDELINES

Bauri Smt. Susmita;Chaudhary Shri Arvind Kumar;Choudhary Shri Nikhil Kumar;Putul Kumari Smt.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether all the five star hotels in the National Capital Region have obtained no objection certificate from environmental pollution control department;
- (b) if so, the details thereof along with the names of the hotels not complying with the green hotel guidelines; and
- (c) if not, the action taken by the Government against them?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) As reported by the Delhi Pollution Control Committee (DPCC), Consent to Operate/Renewal under the Air (Prevention and Control of Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 have been issued to 16 Five Star Hotels in Delhi. 17 more Five Star Hotels in Delhi have applied for the consent under the Air and Water Acts. 03 Five Star Hotels have not applied for the consent and DPCC has initiated action against these three hotels. The consent status of these Five Star hotels operational in Delhi is given at Annexure - I.

(b)&(c) The Guidelines for Green Hotels have been issued by DPCC to all the Five Star Hotels in Delhi. The Five Star Hotels have been advised to take appropriate environmental friendly measures viz. waste reduction, water conservation, energy conservation and follow environmentally responsible purchasing practices envisaged in the Guidelines for Green Hotels and the matter is being pursued regularly by DPCC for compliance of guidelines for green hotels by all the Five Star Hotels in Delhi. The Guidelines for Green Hotels are given at Annexure-II.